

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.02.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	
2.	Comp. App. (AT) (Ins) No. 87 of 2022	Pradip Kumar Bajaj (Suspended Director of Mohan Motor Dealers Private Limited) Vs. Paragon Finance Ltd. & Ors.	Sayantana Bose	
3.	Comp. App. (AT) (Ins) No. 88 of 2022	Commissioner of Customs Noida Customs Commissionerate Vs. Arvind Mittal Interim Resolution Professional of Mkm Technologies	Shilendera K. Singh	
4.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	
5.	Comp. App. (AT) (Ins) No. 92 of 2022	Mrs. Ratna Ramani & Ors. Vs. Swami Deen Gupta & Ors.	Jaspreet Sareen	
6.	Comp. App. (AT) (Ins) No. 95 of 2022	Bhagwandas R. Bhattad Vs. Bhattad Brothers Realty Pvt. Ltd. & Anr.	Arjun Nanda	
7.	Comp. App. (AT) (Ins) No. 96 of 2022	Ganesh Ores Pvt. Ltd. Vs. Deepak Steel and Power Ltd.	Kartik Kurmy	

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
9.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd.  <b>With</b>	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
10.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
11.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.  <b>With</b>	Sidhartha Barna	Abhijit Sarkar-R2
12.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1-R9
13.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	Mrityunjay Kumar
14.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
15.	Comp. App. (AT) (Ins) No. 1047 of 2021	Stup Consultants Pvt. Ltd. Vs. Vardhman Ifradevelopers Pvt. ITd.	Krishna M. Menon	Prashant Katara

**For Hearing**

16.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
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By order of Hon'ble Chairperson  
-sd/-  
Registrar